captive units of the five steel companies. They produce 80 lakh tonnes a year. Most of their ore was exported to Japan. With world-wide recession in the steel industry, Japan has cut down its import of iron ore from India. Besides, other interested countries insist on a higher shipping capacity from Paradip port, the only outlet for the Chaibasa iron ore. Paradip is capable of handling only sixty thousand D.W.T. for shipping whereas the importing countries would like to have about one lakh D.W.T. capacity, Unless Paradip capacity is improved, the importers are not interested to lift iron

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from Paradeep.

nised, steel plants in the country are no more interested in ore from private mines. As a result, about 11,000 workers of private mines are thrown out of employment. I request the Government to take immediate steps to improve the shipment capacity of Paradip port from the present sixty thousand D W.T. to a minimum of one lakh D.W.T Necessary arrangements should also be made to export iron ore from Paradip port procured from Chaibas region. Suitable employment should be provided to the 10 000 workers who are out of job at present. The steel plants should be advised to increase lifting of iron ore from those mines.

With their captive mines fully mecha-

(iii) Need to provide relief measures to farmers whose crops were affected by recent hailstorms.

श्री हरिकेश बहाद्र (गोरखपुर) : उपाध्यक्ष महोदय, देश के विभिन्न भागो में ओले पड़ने से फमलों को भारी क्षति हुई है जिससे किसानों के समक्ष घोर संकट उत्पन्न हो गया है। श्रोते पडने से करोडों रुपये की फसल बरबाद हुई है। ऐसी परि-स्थिति में किसानों को तत्काल राहत पहुंचाने के उद्देश्य से सरकार को शीघ्र म्रावश्यक कदम उठाने चाहिए। किसानो की लगान माफ कर दी जानी चाहिए और बरबाद हुई फसलों का मुद्रावजा देने हेतु कार्यवाही की जानी चाहिए। किसानों के ममक्ष जो आधिक संकट उत्पन्न हो गया है. उसके निवारण हेतु सरकार को सिक्रयता-पूर्वक राहत कार्यों को आरम्भ करना चाहिए।

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(iv) Doordarshan facilities for Chitorgarh district of Rajasthan.

प्रो॰ निर्मल। कुमारी शक्तावत (चित्तोड़-गढ) : उपाध्यक्ष महोदय, मैं सरकार का ध्यान चित्तौड़गढ़ (राजस्थान) जिले में दूरदर्शन की सुविधा उपलब्ध कराने की तरफ ग्राकर्षित करना चाहती हूं। अभी हाल ही में सरकार की यह घोषणा भी थी कि 1984-85 में देश की 70 प्रतिशत जनसंख्या को दूरदर्शन की सुविधा उपलब्ध करा दी जायेगी, मैं सरकार से मांग करूंगी कि चित्तौड़गढ़ एक ऐतिहासिक नगर है। जहां के कण कण में शक्ति तथा भक्ति का इति-हास छिपा पडा है। जहां हजारों पर्यटक देश तथा विदेश से ग्राते है। यह क्षेत्र शिक्षा तथा विकास की दृष्टि से भी पिछड़ा हुआ है। यहां के नागरिक चारों तरफ दूरदर्शन सुविधा उपलब्ध होने वाली है, जब यह मुनते है ग्रीर यह सुनते है कि कोटा, भील-वाडा उदयपुर, अजमेर में मुविधा होगी कित् चित्तौडगढ़ वंचित रह जाएगा तो बडी निराशा होती है। अत: मेरा पुरजोर शब्दों में निवेदन है कि चित्तोड़गढ़ को भी इस वर्ष 1983-84 में दूरदर्शन से जोड़ा जाए।

(v) Protection of Wokers from exploitation in Surat Textile Industry (Gujarat)

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar): It is a matter of great concern that the majority of 15,000 migrant workers from Orissa, employed in Surat textile industry, Gujarat are working under

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Forming over sub-human conditions 10% of the total strength of 1,60,000 labourers of that textile industry, they are listed as casuals, and are given 12-hours shift, against 8-hour shift under rules. Preference is given to child workers, whose average daily wage is Rs. 5/- to Rs. 7/-. The adult workers get only Rs. 12/- to Rs. 16/- per day.

The workers have no Pave facilities, except a "forced" unpaid weekly holiday, which at times is doubled, depending upon power supply. It is a tragedy that each unit in the city preferred to recruit migrant labour in such a manner that no single ethnic group could have a majority in the establishment.

Unless Central Government intervenes, the poor migrant labourers will continue to suffer. As such, I request the Minister of Labour to intervene in the matter, and protect the poor workers from exploitation, as early as possible.

(vi) Demand for a Separate Postal Division for Yavatmal District. Maharashtra

SHRI UTTAMRAO PATIL (Yavatmal): There was a very strong demand from the people of Yavatmal district of Maharashtra for opening a separate postal division. Taking into consideration the absolute necessity and feasibility, I think the DGP&T had approved the proposal some time back. Now the proposal is pending with PMG Bombay. matter of fact, the proposal should have materialised, and a separate postal division oper ed well before the 29th February 1984. Eut so far, this has not happened.

Therefore, I request hon. Minister for Communications to intervene in the matter. and direct the concerned authorities to open the aforesaid Postal division for Yavatmal district of Maharashtra immediately.

(vii) Financial Assistance to Andhra Pardesh for relief measures in flood affected areas of Nellore Chittoor Districts

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PENCHALAIAH SHRI PASALA (Tirupathi): Due to unseasonal heavy rainfall on 13th, 14th, 15th and 16th of February 1984 in Nellore and Chittoor districts of Andhra Pradesh, paddy crop, houses and cattle were affected very badly. Seventyfive per cent of the affected area in Chittoor and Nellore districts is in my Tirupati parliamentary constituency. toured for five days, and met several farmers, local leaders and officials, and assessed the loss as under:

Nearly 50,000 hectares of paddy ready for harvesting, was severely damaged, and 10,000 hectares of groundnut, chilly and several other commercial crops were damged. The total loss is estimated to be nearly Rs. 50 crores; in addition to loss of cattle, sheep and human lives. Nearly 6,000 thatched houses were damaged. Further, 300 irrigation tanks were breached, and standing crops were washed away. Nearly 400 village roads were washed away, due to which Rs. 4.56 crores of loss has occurred. Some of the farmers who were affected by the recent unprecedented heavy rains committed suicide, bring unable to bear the heavy loss. The State Government did not take adequate precustionary and timely relief measures.

I, therefor, request the Government to take appropriate action and release financial assistance to Andhra Pradesh, with guidelines for effective implementation of relief measures in flood-effected areas in Nellore and Chittoor districts of Andhra Pradesh.

(viii) Dissatisfaction among employees of Defence Accounts Office at Patna.

श्री रामावतार शास्त्री (पटना) : पटना स्थित रक्षा लेखा कार्यालय पूर्वी कमान के मुख्यालय के रूप में स्वतंत्रता